

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.10/(MAH)/2014  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Shri. Sanjay Bhatija  
V/s.  
M/s. Rukman's Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sanjay Bhatija	Petitioner	Sanjay Bhatija
2.	Adv. Abbas Mandvivala. 1/b. Ramal Shah & Co.	Respondent (Advocate)	Mandvivala

**ORDER**

**C.P. No. 10/59, 397, 398/CLB/MB/2014**

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 31<sup>st</sup> January,  
2017.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 07.12.2016